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CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001

CAUSELIST

Court No. : 1

Dated :22/09/2017 Time : 10:30 A.M.

CORAM:

Day : Friday

HON'BLE SH ANIL CHOUDHARY, MEMBER JUDICIAL

<u>Sl No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>.Vs.</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARK</u>
<u>MISC. MATTERS</u>						
1	E/Stay/50653/2014 E/MISC/50779/2015 E/MISC/51754/2014 E/MISC/53681/2014 E/50522/2014	Shree Bihari Forgings P Ltd	. Vs.	Meerut-i	J. M. Sharma/DR	<i>Adj to</i> <i>25-10-17</i>
2	E/Stay/50654/2014 E/MISC/51755/2014 E/MISC/53682/2014 E/MISC/50780/2015 E/50523/2014	Shree Bihari Forgings P Ltd	. Vs.	Meerut-i	J. M. Sharma/DR	
<u>REGULAR MATTERS</u>						
3	E/1436/2008	MAIDEN PAPER TUNES PVT. LTD.	. Vs.	C.C.E. KANPUR	Amit Awasthi/DR	<i>29-9-17</i>
4	E/1437/2008	SHRI SHUBASH CHAND GUPTA, DIRECTOR OF	. Vs.	C.C.E. KANPUR	Amit Awasthi/DR	
5	E/1438/2008	SHRI SHARAD CHAND GUPTA, DIRECTOR OF	. Vs.	C.C.E. KANPUR	Amit Awasthi/DR	
6	E/1899/2008	SHIVAM MASALE PVT. LTD.	. Vs.	C.C.E. KANPUR	Amit Awasthi/DR	
7	E/543/2009	C.C.E. NOIDA	. Vs.	KINGER ENTERPRISES,	DR/IP	<i>16-11-17</i>
8	ST/1661/2010	GS ROLLERS,	. Vs.	C.C.E. MEERUT II	Rajesh Chhibber, CAS ASSOCIATES/DR	

Adj
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9	ST/1692/2010	MERINO INDUSTRIES LTD.,	. Vs.	C.C.E. MEERUT II	C. Harishankar/DR
10	E/1949/2010	MUSK TOBACCO (INDIA) PVT. LTD.,	. Vs.	C.C.E. LUCKNOW	BIPIN GARG & CO. ADVOCATES(ALLD)/DR
11	E/1950/2010	SH. KAMAL SINGH YADAV, PARTNER	. Vs.	C.C.E. LUCKNOW	IP/DR
12	E/1951/2010	SH. LEKH RAJ, (PROP.)	. Vs.	C.C.E. LUCKNOW	IP/DR
13	E/1952/2010	SH. ROOP SINGH,	. Vs.	C.C.E. LUCKNOW	IP/DR
14	E/3835/2010	Switchgear & Control	. Vs.	Kanpur	Amit Awasthi/DR
15	E/48/2011	C.C.E. MEERUT II	. Vs.	MERINO INDUSTRIES, LTD.,	DR/IP
16	C/135/2011	Shri Nayaz Khan @ Raju Khan,	. Vs.	Lucknow	K. K. Anand, Advocate /DR
17	C/330/2011	HMT WATCHES LIMITED	. Vs.	C.C.E. MEERUT II	Rajesh Chhibber, CAS ASSOCIATES/DR
18	E/541/2011	C.C.E. KANPUR	. Vs.	CENTURY PULP & PAPER,	DR/IP
19	E/988/2011	Raghu Prime Metal Limited,	. Vs.		IP/DR
20	E/1001/2011 E/CROSS/157/2011	C.C.E. MEERUT II	. Vs.	RAGHU PRIME METAL LTD.,	DR/Rajesh chibber
21	ST/1032/2011	C.C.E. GHAZIABAD	. Vs.	SPARK ENGINEERING PVT. LTD.	DR/IP

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Adj-to

15-11-17

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22	ST/1065/2011	S.N. COMPUTER SERVICES,	. Vs.	C.C.E. LUCKNOW	K. K. Anand, Advocate /DR	18-10-17
23	ST/1066/2011	S.N. COMPUTER SERVICES,	. Vs.	C.C.E. LUCKNOW	K. K. Anand, Advocate /DR	
24	E/70088/2017	A J Pan Product Pvt Ltd	. Vs.	Kanpur	S.R. AGRAWAL/DR	
25	ST/70091/2017	National Construction Company	. Vs.	Lucknow	Vineet Kumar Singh, Advocate/DR	
26	ST/70092/2017	Appitech Computers Pvt Ltd	. Vs.	Lucknow	Vineet Kumar Singh, Advocate/DR	14-11-17
27	C/70130/2017	Coromandel Agrico Private Limited	. Vs.	Noida	Ashok Dhingra Associates/DR	
28	ST/70283/2017	Laxmi And Sons	. Vs.	Kanpur	VINEET K SINGH/DR	
29	ST/70284/2017	Dharmendra Communications Jalaun	. Vs.	Kanpur	VINEET K SINGH/DR	
30	E/70481/2017	Raghuveer Ispat Pvt Ltd	. Vs.	Kanpur	AMIT AWASTHI ADVOCATE/DR	29-9-17
31	E/70482/2017	Ramesh Kumar Dixit Director	. Vs.	Kanpur	AMIT AWASTHI ADVOCATE/DR	

Prepared By

Checked By *NYM*

[Signature]
Assistant Registrar
CESTAT - Allahabad

[Signature]
21-9-17